

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Thursday THE 25th Day Of April 2024  
HON'BLE BMSPJ WILL SIT IN COURT HALL NO. 9 AT PRINCIPAL BENCH BENGALURU & HON'BLE  
ESIJ WILL SIT IN COURT HALL NO. 3 AT DHARWAD BENCH  
at 02:30PM

BEFORE  
**THE HON'BLE JUSTICE B M SHYAM PRASAD**  
&  
**THE HON'BLE JUSTICE E.S.INDIRESH**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
<b>MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU</b>			
<b><u>HEARING - INTERLOCUTORY APPLN</u></b>			
1	RP 199/2020	(,) <i>PET: SMT. MARCELINE AND OTHERS GANGADHARAPPA A V</i>	<i>RES: BAPTIST D SOUZA AND OTHERS</i> B S SACHIN FOR R1 AGA FOR R2 R3 - VIJAY D'SILVA - SD R4 - ELIES D'SILVA - SD R5 - DAVID 'D' SILVA - SD R6 - EFRIZA D'SILVA - SD R7 - SELVIN D'SILVA - SD
	(BY SPL ORDER DTD 02/11/2023) REG: LETTER DTD 03/10/2023 FROM OFFICE OF THE THAHASILDHAR, BELTHANGADI, DAKSHINA KANNADA DISTRICT 2) IA 1/24 FOR T I 3) IA 1/2020 FOR STAY		

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